

1	2	3
10.	H. Constable	757
11.	Constable	3,409
TOTAL:		4,623

**Effect of terrorist/naxalite activities in attracting new investment**

1633. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether terrorist/naxalite activities are a major hurdle in attracting fresh industrial/other investment in Jharkhand, Orissa, West Bengal, Madhya Pradesh and Chhattisgarh;

(b) if so, whether Government is planning to take any serious steps against terrorism and naxalite activities; and

(c) if so, the details of the steps taken and proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) No such information has been received from the States. However, the Left Wing Extremists have been causing damage to economic infrastructure and calling frequent bandhs, which is, inter-alia, hampering smooth functioning of industrial units.

'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with the various issues related to terrorist and naxalite activities in the States. The Central Government also closely monitors the situation and supplements their efforts in several ways on both security and development fronts.

**People having refugee status in Jammu region**

1634. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people having refugee status residing in Jammu region who had migrated from Pakistan during partition; and

(b) the steps Government is taking to abolish this and grant them Indian citizenship and voting rights in places where they are living?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) The number of persons migrated from West Pakistan and settled in Jammu region at present, is approximately 1.5 lakhs.

(b) In order to mitigate their problems, the Hon'ble Prime Minister announced a package